## HIGH COURT OF JHARKHAND, RANCHI CORRIGENDUM THEOF MAY, 2025

## OFFICE ORDER NO. 30 /APPTT.

## RANCHI DATED THE 07 MAY, 2025

In partial modification to this Court's Office Order No. 28/Apptt. dated 06.05.2025, the designation of officers in Column No. 2 be read as Sri Santosh Kumar Agarwal, Deputy Registrar (Non-Judicial)- II, Sri Mithilesh Kumar Choudhary, Deputy Registrar (Non-Judicial)- III, Sri Sumit Mitra, Deputy Registrar (Non-Judicial)- V and Sri Rajesh Kumar, Deputy Registrar (Non-Judicial)- VI.

The aforesaid Officer Order is modified to this extent only.

By Order of the Court, Sd/- Manoj Prasad **Registrar** General

Dated Ranchi the

## Memo No. <u>3362</u> /Apptt

07<sup>4</sup>May, 2025 Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial)/ the Member Secretary, SCMS/ the Central Project Co-ordinator, ecourts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ D.R.-cum-PPS to Hon'ble the Chief Justice/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, P.As'. Section/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner ....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Registrar General